

22-07-2025 AT 10:15 AM

(Court No.2)

HON'BLE JUSTICE RAJAN ROY
HON'BLE JUSTICE MANISH KUMAR

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	LO WRIC/6448/2025 (Faizabad) Notice no:L2025029721	GUDDAN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND ANOTHER	GANGA PRASAD MISHRA GOPESH TRIPATHI ABHINAV MISHRA	C.S.C.
2	LO WRIC/6455/2025 (Sultanpur) Notice no:L2025029794	RAM TEERATH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 15 OTHERS	DURGESH MISHRA ABHISHEK SHUKLA MANVENDRA MISHRA	MOHAN SINGH C.S.C.
3	LO WRIC/6459/2025 (Rae Bareli) Notice no:L2025029771	SUKKHI LAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PANCHAYATI RAJ LKO. AND 9 OTHERS	BARE LAL BHARTIYA	DILIP KUMAR PANDEY C.S.C.
4	LO WTAX/593/2025 (Lucknow)	MUSAHIB ALI VS UNION OF INDIA THRU. SECY. MINISTRY FINANCE GOVT. NEW DELHI AND 3 OTHERS	AJAY PRATAP SINGH	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI A.S.G.I.
5	LO WRIC/6508/2025 (Faizabad) Notice no:L2025029880	HARISH CHANDR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 10 OTHERS	ROHIT KUMAR SAHU RAJAT RAJ NARAYAN BAJPAI ABHISHEK SHUKLA	C.S.C.
6	LO WRIC/6514/2025 (Lucknow) Notice no:L2025029846	SMT. SEEMA VERMA @ SMT.SEEMA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE AND ANOTHER	ASHISH KUMAR RASTOGI	C.S.C.
7	LO WRIC/6518/2025 (Unnao) Notice no:L2025029920	SMT. RAJESHWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	HEMANT KUMAR MISHRA AVDHESH KUMAR SINGH YADAV ARTI GANGULY	DILIP KUMAR PANDEY C.S.C.
8	LO WRIC/6520/2025 (Faizabad) Notice no:L2025029821	DHARMA NAND VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 16 OTHERS	ANIL KUMAR TIWARI AMIT KUMAR TIWARI	MOHAN SINGH C.S.C.
9	LO WRIC/6522/2025 (Amethi (csm Nagar)) Notice no:L2025028872	YOGESH GUPTA VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 10 OTHERS	SYED MOHAMMAD ABID NITIN SINGH VARUN PRATAP SINGH	C.S.C.
10	LO WRIC/6524/2025 (Unnao) Notice no:L2025029916	AWADHESH KUMAR AWASTHI VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 4 OTHERS	ANIKET RAJ	O.P. TIWARI C.S.C.
11	LO WRIC/6525/2025 (Lucknow)	SURENDRA NARAYAN SINGH YADAV @ S.N. SINGH YADAV VS VICE CHAIRMAN LUCKNOW DEVELOPMENT AUTHORITY NAVIN BHAWAN VIPIN KHAND GOMTI NAGAR LKO.	NAQIBULLAH KHAN	RATNESH CHANDRA

12	LO	WRIC/6527/2025 (Lucknow) Notice no:L2025029931	MRS.TARA RASTOGI AND 2 OTHERS VS ADDL. COLLECTOR ADMINISTRATION LKO. AND 2 OTHERS	RAJESH KUMAR SINGH KRISHNA KUMAR DEWIDE RAKESH KUMAR	C.S.C.
13	LO	WRIC/6534/2025 (Unnao) Notice no:L2025029905	ARIF SHAH VS STATE OF U.P. THRU. SECY. MINISTRY OF ENERGY LKO. AND 4 OTHERS	RAJESH KUMAR RAM KISHAN SHARMA	NEERAV CHITRAVANSHI APRAJITA BANSAL C.S.C.
14	LO	WRIC/6536/2025 (Ambedkar Nagar) Notice no:L2025029995	RAVIND MAURYA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. RURAL DEVELOPMENT DEPTT. LKO. AND 4 OTHERS	KARM VEER YADAV	C.S.C.
15	LO	WRIC/6537/2025 (Balrampur) Notice no:L2025029929	HAWALDAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	VIJAY KUMAR TIWARI	C.S.C.
16	LO	WRIC/6539/2025 (Lucknow) Notice no:L2025029934	SUSHMA GOND VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF SOCIAL WELFARE LKO. AND 5 OTHERS	VIPUL SHUKLA	C.S.C.
17	LO	WRIC/6588/2025 (Barabanki) Notice no:L20250210039	NOOR MUSTAFA VS STATE OF U.P. THRU. PRIN. SECY. ENERGY U.P. LKO. AND 2 OTHERS	SHAILENDER SINGH	AMIT KUMAR DWIVEDI C.S.C.
18	LO	WRIC/6590/2025 (Lakhimpur Kheri) Notice no:L2025029928	SINCHAI SANGH U.P. DIST. BRANCH NALKOOP KHAND-I THRU.PRESIDENT NAMELY RAHIS PAL SINGH AND ANOTHER VS STATE OF U.P. THRU. SECY. DEPTT. OF IRRIGATION LKO AND ANOTHER	KUNJ BIHARI PANDEY	C.S.C.
19	LO	WRIC/6591/2025 (Lucknow) Notice no:L2025029613	MANSHA DEVI VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 9 OTHERS	ONKAR NATH NISHAD DEEPAK CHANDRA	C.S.C.
20	LO	WRIC/6593/2025 (Gonda) Notice no:L20250210107	PAWAN KUMAR SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	ASHISH KUMAR SINGH DILEEP SINGH	PRASHANT DUBEY C.S.C.
21	LO	WRIC/6598/2025 (Pratapgarh) Notice no:L20250210023	AKBAR HUSSAIN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 3 OTHERS	RAKESH KUMAR YADAV HEMA SINGH	C.S.C.
22	LO	WRIC/6600/2025 (Ambedkar Nagar) Notice no:L2025029974	ANIKA VERMA AND 2 OTHERS VS U.O. I. THRU. ITS SECY. MINISTRY OF EDUCATION NEW DELHI AND 5 OTHERS	ASHWINI KUMAR RAM SUPHAL	A.S.G.I.
23	LO	WRIC/6606/2025 (Barabanki) Notice no:L20250210056	ROSHANI GAUTAM VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND 4 OTHERS	SURYA BHAN SINGH	C.S.C.
24	LO	WRIC/6609/2025 (Unnao) Notice no:L2025029870	SHYAM BAHADUR SINGH VS STATE OF U.P. THRU. PRIN. SECY. INFORMATION U.P. LKO. AND 6 OTHERS	SHIV SHANKAR MISHRA SHIVANSHI MISHRA YAGYADATTA PATHAK ABHINAV MISHRA	C.S.C.

25	LO	WRIC/6611/2025 (Lucknow) Notice no:L2025028288	DURGESH KUMAR SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MINES AND MINERALS LKO. AND 3 OTHERS	RAMESH PRATAP SINGH DILIP KUMAR PANDEY	C.S.C.
26	LO	WRIC/6612/2025 (Barabanki) Notice no:L20250210117	M/S LALLU PRASAD YADAV THRU. PROPRIETOR LALLU PRASAD YADAV VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF GRAMYA VIKAS U.P. LKO. AND 5 OTHERS	PUTTAN SINGH	C.S.C.
27	LO	WRIC/6614/2025 (Lucknow) Notice no:L20250210042	PAWAN ARORA VS DISTRICT MAGISTRATE LUCKNOW DISTT. LUCKNOW AND 2 OTHERS	RAVI SHANKER SINGH AJAY PRATAP SINGH	SHOBHIT MOHAN SHUKLA C.S.C.
28	LO	WRIC/6616/2025 (Lucknow) Notice no:L20250210100	PRIYANKA SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF COMMERCIAL TAX LUCKNOW AND ANOTHER	PRABHAKAR PANDEY HARENDRA SINGH SATISH KUMAR SHARMA	C.S.C.
29	LO	WRIC/6618/2025 (Lucknow) Notice no:L20250210053	BASDEV YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOUSING AND URBAN PLANNING LKO. AND 2 OTHERS	D.P. DUTT TIWARI DINESH KUMAR GUPTA	C.S.C.
30	LO	WRIC/6619/2025 (Sitapur) Notice no:L2025029962	GHANSHYAM AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND 6 OTHERS	DINESH KUMAR	SRINIWAS BAJPAI C.S.C.
31	LO	WRIC/6624/2025 (Faizabad) Notice no:L20250210044	RAJ BAKSH SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 8 OTHERS	VINDHYAPAL SINGH GYANENDRA PRATAP YADAV ANKIT SINGH	C.S.C.
32	LO	WRIC/6627/2025 (Lucknow) Notice no:L20250210031	ANCHAL GUPTA @ SIMRAN GUPTA VS STATE OF U.P. PRIN. SECY. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 8 OTHERS	CHANDAN SRIVASTAVA ANIL KUMAR VERMA ABHISHEK PRATAP SINGH POONAM MAURYA	C.S.C.
33	LO	WRIC/6629/2025 (Lucknow) Notice no:L20250210126	WAQF MAULVI MOHD. ISRAR KHAN THRU. MUTAWALLI ALI HAMZA KHAN VS STATE OF U.P. THRU. PRIN. SECY. U.P. MINORITIES WELFARE AND WAQF DEPTT. LKO. AND 8 OTHERS	NAJAM ZAFAR RAFAT FAROOQUI	FARHAN HABIB C.S.C.
34	LO	WRIC/6630/2025 (Lucknow) Notice no:L2025028850	PRASHANT KUMAR DWIVEDI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LUCKNOW AND 8 OTHERS	VIKAS CHATURVEDI SALONI NISHAD ANSHU TRIPATHI	C.S.C.
35	LO	WTAX/614/2025 (Lucknow) Notice no:L20250210108	M/S MOHIBULLAPUR BHARAT GAS SERVICE THRU. PROPRIETOR RACHNA KESARWANI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 2 OTHERS	RAMESH GUPTA SHIVAM SRIVASTAVA	C.S.C.
36	LO	WRIC/6688/2025 (Ambedkar Nagar) Notice no:L20250210197	INDRAWATI DEVI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE AND 3 OTHERS	AVADHESH MISHRA	C.S.C.

37	LO	WRIC/6689/2025 (Lucknow) Notice no:L20250210163	RATAN TANDON VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 3 OTHERS	ADNAN AHMAD	C.S.C.
38	LO	WRIC/6691/2025 (Ambedkar Nagar) Notice no:L20250210250	MANSHARAM VS STATE OF U.P. THRU. DISTT. MAGISTRATE AMBEDKAR NAGAR AND 4 OTHERS	SUDHIR SINGH 'RAGHUVANSHI'	MOHAN SINGH C.S.C.
39	LO	WRIC/6693/2025 (Hardoi) Notice no:L20250210200	PRABHAT CHANDRA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 2 OTHERS	A.Z. SIDDIQUI PRATEEK TEWARI	DILIP KUMAR PANDEY C.S.C.
40	LO	WRIC/6694/2025 (Faizabad) Notice no:L20250210204	MAKSOOD AHMAD VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 4 OTHERS	RAVINDRA KUMAR DWIVEDI	MOHAN SINGH C.S.C.
41	LO	WRIC/6695/2025 (Gonda) Notice no:L20250210237	SMT. NIRMALA DEVI AND ANOTHER VS STATE OF U.P. THRU. ADDL. SECY. DEPTT. HOME LKO. AND 5 OTHERS	ASHOK KUMAR YADAVA DEEPA MISHRA	C.S.C.
42	LO	WRIC/6696/2025 (Sitapur) Notice no:L20250210201	DHRUV KUMAR SHUKLA VS STATE OF U.P. THRU. THE PRIN. SECY. DEPTT. OF PANCHAYATI RAJ LKO. AND 6 OTHERS	SUDHIR KUMAR MISRA	C.S.C.
43	LO	WRIC/6697/2025 (Lucknow) Notice no:L20250210028	M/S YOUTH AND STYLE, THRU. ITS PROPRIETOR MOHD.ARF AND ANOTHER VS STATE OF U.P. THRU. SECY. MINISTRY OF FINANCE LKO. AND 3 OTHERS	ASHISH KUMAR SHUKLA ALOK TRIPATHI	AMIT SRIVASTAVA C.S.C.
44	LO	WRIC/6699/2025 (Pratapgarh) Notice no:L20250210207	PANKAJ MISHRA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 3 OTHERS	AVINASH PANDEY VIPIN KUMAR SHIKHAR DEEP SINGH PRASHANT KUMAR BHAVYA PRAKASH SHUKLA	C.S.C.
45	LO	WRIC/6700/2025 (Sultanpur) Notice no:L20250210223	SHAKIL AHMED VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. LKO. AND 8 OTHERS	IQBAL AHMED AHMEDULLAH PARITOSH SHUKLA	C.S.C.
46	LO	WRIC/6702/2025 (Lucknow)	M/S ADITRI AGRO INFRATECH PVT. LTD. THRU. MR. KAMESHWAR NATH MISHRA VS U.P. POWER CORPORATION LTD. THRU. CHAIRMAN LKO AND ANOTHER	PRASHANT CHAUDHARY DIVYA TRIPATHI	MANISH JAUHARI
47	LO	WRIC/6705/2025 (Lucknow) Notice no:L20250210283	DR. ABHA KIRAN SINHA VS U.O.I. THRU. ITS SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	NADEEM MURTAZA GAURAV MEHROTRA SACHIN SRIVASTAVA ANJANI KUMAR MISHRA	C.S.C. A.S.G.I.
48	LO	WRIC/6706/2025 (Unnao) Notice no:L20250210086	SMT.SAVITA DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 9 OTHERS	O.P. TIWARI GAURAV MISHRA AMAN PANDEY	C.S.C.
49	LO	WRIC/6714/2025 (Lucknow) Notice no:L20250210121	AJAY KUMAR SHARMA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	PANKAJ KUMAR TRIPATHI DEVANSH KUMAR SHAMBHUNATH MISHRA SANDHYA DUBEY	C.S.C.

50	LO	WRIC/6716/2025 (Lucknow) Notice no:L20250210290	DR.MANOJ KUMAR SINHA VS UNION OF INDIA THRU. SECY. MINISTRY EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	NADEEM MURTAZA SACHIN SRIVASTAVA GAURAV MEHROTRA ANJANI KUMAR MISHRA	C.S.C. A.S.G.I.
51	LO	WRIC/6717/2025 (Lucknow) Notice no:L20250210227	ANANT RANJAN SAHU VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SANJAY KUMAR SHUKLA ANIKET SRIVASTAV APRAJITA SHUKLA	C.S.C. A.S.G.I.
52	LO	WRIC/6720/2025 (Barabanki) Notice no:L20250210278	LALITA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
53	LO	WRIC/6721/2025 (Sultanpur) Notice no:L20250210158	RAMA SHANKAR YADAV ADVOCATE VS ADDL. COMMISSIONER (ADMINISTRATION) AYODHYA AND 8 OTHERS	RAJESH KUMAR SHUKLA KAUSHLENDRA PRATAP SINGH	C.S.C.
54	LO	WRIC/6722/2025 (Shravasti) Notice no:L20250210254	RAM KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 9 OTHERS	AJEET KUMAR MISHRA	C.S.C.
55	LO	WRIC/6723/2025 (Gonda) Notice no:L20250210188	SUKAI PRASAD AND 3 OTHERS VS STATE OF U.P. THRU. ADDL. SECY. IRRIGATION LKO. AND 3 OTHERS	AMBRISH TRIPATHI	C.S.C.
56	LO	WRIC/6724/2025 (Lucknow) Notice no:L2025026489	SMT.SAB RA VS UNION OF INDIA THRU. ITS SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 6 OTHERS	DINESH KUMAR SHUKLA	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
57	LO	WRIC/6725/2025 (Pratapgarh) Notice no:L20250210266	MUJIBUNNISHA JAHID KHAN VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 4 OTHERS	VINAY KUMAR TIWARI	PANKAJ GUPTA C.S.C.
58	LO	WRIC/6726/2025 (Hardoi) Notice no:L20250210353	PRABHAT KUMAR VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO. AND 6 OTHERS	MEWA RAM SATYARTHI DEEPSHIKHA SHARMA	APRAJITA BANSAL C.S.C.
59	LO	WRIC/6727/2025 (Lucknow) Notice no:L20250210299	M/S HIND SECURITY FORCE THRU. SOLE PROPRIETOR MR.RAM NIHAL CHOUDHARY AND ANOTHER VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. INFRASTRUCTURE INDUSTRIAL DEVELOPMENT AND 4 OTHERS	SAURABH SHANKAR SRIVASTAVA ADNAN AHMAD	BRAJENDRA AMIY C.S.C.
60	LO	WRIC/6728/2025 (Lucknow) Notice no:L20250210320	ANAND PRATAP SINGH VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 10 OTHERS	RAKESH KUMAR	C.S.C.
61	LO	WRIC/6729/2025 (Lucknow) Notice no:L20250210228	NISHA AND 6 OTHERS VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. HOME LKO. AND 6 OTHERS	ANUJ PANDEY VANSHRAJ DUBEY	VIRENDRA MISHRA C.S.C.
62	LO	WRIC/6730/2025 (Sultanpur) Notice no:L20250210243	PAVAN YADAV @ PAVAN KUMAR AND 6 OTHERS VS DISTT. MAGISTRATE SULTANPUR AND 4 OTHERS	RAJESH KUMAR SHUKLA KAUSHLENDRA PRATAP SINGH	RAM RAJ C.S.C.

63	LO	WTAX/622/2025 (Lucknow) Notice no:L20250210216	M/S JAI SHREE RAM INT UDYOG THRU. PARTNER ANKIT MISHRA AND ANOTHER VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY./PRIN. SECY. STATE TAX LKO. AND 2 OTHERS	AMOL DIXIT	C.S.C.
64	LO	WTAX/623/2025 (Lucknow) Notice no:L20250210151	M/S RADHA INDUSTRIES THRU. PARTNER SHRI ATUL AGARWAL VS DEPUTY COMMISSIONER SECTOR-22 LUCKNOW	MANISH JAUHARI SONIKA DIXIT AMBUJ KUMAR BAJPAI	
65	LO	WTAX/628/2025 (Lucknow) Notice no:L20250210118	HIMADRI TRADE MART PVT. LTD THRU. REPRESENTATIVE MR. ASHISH KUMAR AGARWAL VS DEPTT. OF STATE TAXES U.P. THRU. PRIN. SECY. LKO. AND ANOTHER	UTKARSH SINGH	C.S.C.
66	LO	WRIC/6792/2025 (Lakhimpur Kheri) Notice no:L20250210294	RINKI DEVI VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
67	LO	WRIC/6793/2025 (Faizabad) Notice no:L20250210413	RADHA VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 5 OTHERS	ASHISH KUMAR TIWARI VARSHA AGARWAL	MOHAN SINGH C.S.C.
68	LO	WRIC/6794/2025 (Lucknow) Notice no:L20250210324	M/S SAI GANESH ENTERPRISES PROPRIETOR SRI AKHILESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	DINESH KUMAR SRIVASTAVA RAVINDRA KUMAR DUBEY URVASHI VISHWAKARMA VINEET KUMAR VERMA	NITIN SRIVASTAVA C.S.C.
69	LO	WRIC/6797/2025 (Lucknow) Notice no:L20250210350	MOHD.JUNAID VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 3 OTHERS	PRASHANT KUMAR MISHRA	RAM KUMAR SINGH C.S.C.
70	LO	WRIC/6798/2025 (Sultanpur) Notice no:L20250210321	SMT. ZAHIDA KHANAM AND ANOTHER VS INDIAN BANK (FORMERLY ALLAHABAD BANK) SULTANPUR THRU. CHIEF MANAGER/ AUTH. OFFICER AND 3 OTHERS	ARVIND MISHRA PRADYUMN SHUKLA	C.S.C. VINAY SHANKAR
71	LO E-File	WRIC/6801/2025 (Lucknow)	MATA PRASAD VS STATE OF U.P. THRU DISTRICT MAGISTRATE BARABANKI AND ORS.	SATISH KUMAR MISRA KUMAR VIKRAM	MOHAN SINGH C.S.C.
72	LO	WRIC/6802/2025 (Lucknow) Notice no:L2025029681	KAMLESH KUMAR SINGH VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. DEPTT. OF IRRIGATION LKO. AND 5 OTHERS	DHEERAJ KUMAR YADAV SANTOSH KR. YADAV WARSII	C.S.C.
73	LO	WRIC/6803/2025 (Lucknow) Notice no:L20250210424	SHABUDEEN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND 5 OTHERS	KAUSHAL KISHORE	ABHISHEK PATHAK PRASHANT KUMAR SRIVASTAVA C.S.C.
74	LO	WRIC/6804/2025 (Faizabad) Notice no:L20250210372	ASHA RAM VS STATE OF U.P. THRU. ITS SECY. DEPTT. OF HOME LKO. AND 6 OTHERS	JALEEL AHMAD RAYEES AHMAD KHAN	C.S.C.

75	LO	WRIC/6806/2025 (Sultanpur) Notice no:L20250210355	RAMAKANT @ RAMAKANT YADAV AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 10 OTHERS	BHUP CHANDRA SINGH	MOHAN SINGH C.S.C.
76	LO	WRIC/6809/2025 (Ambedkar Nagar) Notice no:L20250210400	UPENDRA PRATAP SINGH VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. PANCHAYATIRAJ LKO. AND 4 OTHERS	BRIJ BHUSHAN SINGH PRANJAL APURVA SANDEEP KUMAR MISHRA	MOHAN SINGH C.S.C.
77	LO	WRIC/6810/2025 (Barabanki) Notice no:L20250210060	NANDLAL VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	AVNEESH SINGH	C.S.C.
78	LO	WRIC/6811/2025 (Lucknow) Notice no:L20250210412	BHISHM SINGH VS U.P. STATE INFORMATION COMMISSION THRU. ITS STATE CHIEF INFORMATION COMMISSIONER AND 2 OTHERS	VISHNU SINGH SWATANTRA PRATAP SINGH	SHIKHAR ANAND
79	LO	WRIC/6812/2025 (Barabanki) Notice no:L20250210351	NIJAMUDDIN VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 3 OTHERS	PRASHANT KUMAR MISHRA	RAM KUMAR SINGH C.S.C.
80	LO	WRIC/6814/2025 (Lucknow) Notice no:L20250210369	DR. ASHOK KUMAR VERMA VS STATE OF U.P THRU.ITS ADDL. CHIEF SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE, LKO AND 4 ORS.	AJAY MADHAVAN	A.S.G.I. C.S.C.
81	LO	WRIC/6815/2025 (Ambedkar Nagar) Notice no:L2025028786	BASIC SHIKSHA PARISHAD VETAN BHOGI SAHKARI SAMITI LTD. THRU. ITS SECY. AJAY KUMAR PANDEY VS STATE OF U.P. THRU. THE PRIN. SECY. BASIC SHIKSHA LKO. AND 8 OTHERS	PRABHAKAR TIWARI SALONI NISHAD	PRASHANT KUMAR SINGH C.S.C.
82	LO	WRIC/6816/2025 (Lucknow)	CHANDRA PRAKASH SHASTRI AND 2 OTHERS VS AUTHORIZED OFFICER/CHIEF MANAGER BANK OF BARODA GOMTI NAGAR LKO. AND ANOTHER	RAM NARESH SINGH NEETA SINGH CHANDEL AMBRISH KUMAR DUBEY	PRASHANT KUMAR SRIVASTAVA
83	LO	WRIC/6817/2025 (Faizabad) Notice no:L20250210399	SURENDRA KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT LKO. AND 10 OTHERS	VINOD KUMAR SINGH RAM DHEERAJ	C.S.C.
84	LO	WRIC/6818/2025 (Rae Bareli) Notice no:L20250210393	SMT.SUNDARA DEVI VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 5 OTHERS	MAHENDRA PRATAP SINGH	C.S.C.
85	LO	WRIC/6821/2025 (Lucknow) Notice no:L20250210330	SHRI NEERAJ NAGAR VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING LKO. AND 3 OTHERS	DESH DEEPAK SINGH SACHIN TULSI	RATNESH CHANDRA C.S.C.
86	LO	WRIC/6822/2025 (Barabanki) Notice no:L20250210373	HARIOM KASHYAP ALIAS HARI OM VS DISTT. MAGISTRATE BARABANKI AND 4 OTHERS	AMBRISH KUMAR DUBEY NAQIBULLAH KHAN SEEMA KASHYAP	MOHAN SINGH C.S.C.

87	LO	WRIC/6823/2025 (Faizabad) Notice no:L20250210271	GOPAL GUPTA AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 4 OTHERS	RAJEEV KUMAR MISHRA RUDRA DIWAKAR PRASAD TIWARI	C.S.C.
88	LO	WRIC/6831/2025 (Lucknow) Notice no:L20250210441	SALIK RAM YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 5 OTHERS	MAHESH KUMAR SHARMA	NAMIT SHARMA C.S.C.
89	LO	WRIC/6832/2025 (Amethi (csm Nagar)) Notice no:L20250210408	KARANJOT SINGH VS BRANCH MANNAGER BANK OF INDIA BRANCH MUSAFIRKHANA AMETHI AND ANOTHER	GUDIYA YADAV	C.S.C. NITIN SRIVASTAVA
90	LO	WRIC/6833/2025 (Faizabad) Notice no:L20250210357	MANISHA GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 4 OTHERS	VIJAYENDRA PRAKASH TRIPATHI VIVEK KUMAR SHUKLA	ASHISH CHATURVEDI C.S.C.
91	LO	WRIC/6835/2025 (Lucknow) Notice no:L20250210407	RAM SUMIRAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 5 OTHERS	DURGESH KUMAR SINGH ASHOK NARAYAN TRIPATHI	DILIP KUMAR PANDEY C.S.C.
92	LO	WRIC/6837/2025 (Lucknow) Notice no:L20250210382	MATA PRASAD VS COMMISSIONER/CHARMAN, L.D.A. LKO. AND 6 OTHERS	GOPESH TRIPATHI HRISHABH SINGH DEVENDRA PRATAP SINGH KAMAL	RATNESH CHANDRA C.S.C.
93	LO	WRIC/6838/2025 (Sultanpur) Notice no:L20250210421	SHAMSAD ALI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	KAUSHAL KISHORE	ABHISHEK PATHAK PRASHANT KUMAR SRIVASTAVA C.S.C.
94	LO	WRIC/6839/2025 (Gonda) Notice no:L20250210313	RAM DUTT CHAUBEY AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PUBLIC WORKS DEPTT. LKO. AND 3 OTHERS	PRABHAT KUMAR UPADHYAY RAMA SHANKAR MISHRA PRAGYA PANDEY	C.S.C.
95	LO	WRIC/6840/2025 (Lucknow) Notice no:L20250210354	GAURAV KUMAR SINGH VS U.P. REAL ESTATE REGULATORY HOUSE LUCKNOW THRU. SECRETARY AND 2 OTHERS	ANITA SINGH PRASHANT KUMAR SHARMA	C.S.C. PUNEET CHANDRA SHOBHIT MOHAN SHUKLA
96	LO	WRIC/6841/2025 (Lucknow) Notice no:L20250210371	MAYA DEVI AND ANOTHER VS STATE OF U.P. THRU. PRIN.CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING DEVELOPMENT AND 12 ORS.	SHIV KUMAR VINAY MISRA	RATNESH CHANDRA C.S.C.
97	LO	WRIC/6842/2025 (Bahraich) Notice no:L20250210308	RADHEY SHYAM VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	ASHUTOSH MISRA YUDHISTHIR LAL MISRA	C.S.C.
98	LO	WRIC/6843/2025 (Lucknow) Notice no:L20250210423	JAINAB BANO VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	KAUSHAL KISHORE	ABHISHEK PATHAK PRASHANT KUMAR SRIVASTAVA C.S.C.
99	LO	WRIC/6844/2025 (Amethi (csm Nagar)) Notice no:L20250210370	TUNGNATH MISHRA VS STATE OF U.P. THRU. THE PRIN. SECY. PANCHAYATI RAJ LKO. AND 8 OTHERS	AKHILESH KUMAR MISHRA RANG NATH MISRA VINOD KUMAR PANDEY	C.S.C.

100	WRIC/6898/2025 (Lucknow) Notice no:L20250210519	BHOOPENDRA SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 7 OTHERS	ASHISH MISHRA MOHD. IMRAN KHAN	C.S.C.
101	WRIC/6899/2025 (Lucknow) Notice no:L20250210468	SMT.GUDIYA VS THE STATE OF U.P. THRU. THE CHIEF SECY.LKO. AND 13 OTHERS	PARASHU RAM KANAUJIA	C.S.C.
102	WRIC/6901/2025 (Sitapur) Notice no:L20250210564	MASOOD AHMAD AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	RAMESH CHANDRA GUPTA	C.S.C.
103	WRIC/6902/2025 (Amethi (csm Nagar)) Notice no:L20250210459	JIALAL VS SUB DIVISIONAL MAGISTRATE/PARGANA ADHIKARI AMETHI AND ANOTHER	VIDYA PRASAD NAGAUR	MOHAN SINGH C.S.C.
104	WRIC/6903/2025 (Lucknow)	ABDUL MABOOD KHAN VS MANAGING DIRECTOR, U.P. POWER CORPORATION LTD. LKO. AND 2 OTHERS	BHARAT KUMAR DIXIT	APRAJITA BANSAL NEERAV CHITRAVANSHI
105	WRIC/6908/2025 (Lucknow) Notice no:L20250210457	SMT. SANGEETA AMBER AND ANOTHER VS DISTT. MAGISTRATE / COLLECTOR GAUTAM BUDDHA NAGAR U.P. AND 2 OTHERS	ASHOK SINHA	SHOBHIT MOHAN SHUKLA C.S.C.
106	WRIC/6909/2025 (Rae Bareli) Notice no:L20250210272	RAM ABHILASH @ RAM ABHILASH SAROJ AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE , LUCKNOW AND OTHERS	TUSHAR GUPTA DHARMENDRA KUMAR GUPTA	DILIP KUMAR PANDEY C.S.C.
107	WRIC/6910/2025 (Ambedkar Nagar) Notice no:L20250210489	M/S RUDRAKSH AGRO THRU. AUTHORIZED SIGNATORY RAM LALAN SHUKLA VS THE STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	RAJA BABU GUPTA VIKAS SINGH	SHARAD KUMAR SHUKLA C.S.C.
108	WRIC/6912/2025 (Faizabad) Notice no:L20250210078	MANISH KUMAR SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	RAKESH KUMAR SINGH RAM SAJIVAN VERMA	C.S.C.
109	WRIC/6913/2025 (Hardoi) Notice no:L20250210497	DEEPAK SHUKLA VS UNION OF INDIA THRU.THE SECY.ROAD AND TRANSPORT MINISTRY OF NATIONAL HIGHWAY NEW DELHI AND 5 OTHERS	RAJESH KUMAR SHUKLA NEERAJ KUMAR MISHRA	A.S.G.I.
110	WRIC/6914/2025 (Lakhimpur Kheri) Notice no:L20250210556	JAGAT KISHOR PANDEY AND 8 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF IRRIGATION DEPTT. AND 6 OTHERS	JANARDAN DIXIT	DILIP KUMAR PANDEY C.S.C.
111	WRIC/6915/2025 (Amethi (csm Nagar)) Notice no:L20250210535	ASHRAM SAMADHI BABA CHANDRIKA DAS KUTI THRU. SARVARAKAR JEET BAHADUR SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	RAMA KANT DIXIT	MOHAN SINGH C.S.C.

112	WRIC/6921/2025 (Faizabad) Notice no:L20250210707	JITENDRA KUMAR JAISWAL VS STATE OF U.P. THRU. PRIN./ JOINT SECY. REVENUE DEPTT. LKO. AND 8 OTHERS	PRASHANT VIKRAM SINGH VINOD KUMAR	C.S.C.
113	WRIC/6924/2025 (Amethi (csm Nagar)) Notice no:L2025029884	PRABHU ISHU MASIH LOK JAN SEVA TRUST THRU. AUTHORIZED REPRESENTATIVE NAMELY ANIL KUMAR AND ANOTHER VS STATE OF U.P. THRU. ITS SECY. HOME LKO. AND 3 OTHERS	SIDDHARTHA SINHA	C.S.C.
114	WRIC/6926/2025 (Lucknow) Notice no:L20250210614	M/S DEV YASH PROJECTS AND INFRASTRUCTURE P LTD. -RAJ SHAYMA CONST. JV THRU. AUTH.SIGN. SANJAY KUMAR VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING LKO. AND 4 OTHERS	SURYANSH NARULA	SAMIDHA ASHOK KUMAR VERMA C.S.C.
115	WRIC/6928/2025 (Sultanpur) Notice no:L20250210487	RAM AVADH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 6 OTHERS	ALOK SINGH	MOHAN SINGH C.S.C.
116	WRIC/6930/2025 (Lucknow)	ARUN KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	LAXMI VERMA	A.S.G.I.
117	WTAX/649/2025 (Lucknow) Notice no:L20250210554	CHHATRA PATI SINGH VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY OF TRANSPORT GOVT. OF U.P. LKO AND 2 OTHERS	AISHWARYA PRATAP SINGH MANISH KUMAR YADAV	C.S.C.
118	WRIC/6937/2025 (Faizabad) Notice no:L20250210573	RAJESH KUMAR UPADHYAY VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	ASHISH MISHRA	C.S.C.
119	WRIC/6938/2025 (Lucknow) Notice no:L20250210501	PRADEEP SINGH VS STATE OF U.P. MINISTRY OF URBAN DEVELOPMENT THRU. ITS PRIN. SECY. LKO. AND 4 OTHERS	MOHD. MURTAZA HASAN ANSHUMAN SRIVASTAVA SADIYA KHAN	NAMIT SHARMA C.S.C.
120	WRIC/6939/2025 (Lakhimpur Kheri) Notice no:L20250210583	SUKHDEV SINGH VS STATE OF U.P. THRU. DISTRICT MAGISTRATE KHERI AND 3 OTHERS	ARUN KUMAR SINGH NITIN RASTOGI	DILIP KUMAR PANDEY C.S.C.
121	WRIC/6942/2025 (Lucknow) Notice no:L20250210599	AJAY BUILDERS ENGINEERS AND CONSTRUCTION PRIVATE LIMITED THRU. DIRECTOR AJAY SINGH VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. U.P. LKO. AND ANOTHER	SAMEER KALIA SRIDEEP CHATTERJEE	C.S.C.
122	WRIC/6946/2025 (Sultanpur) Notice no:L20250210422	IRSHAD AHMAD VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	KAUSHAL KISHORE	ABHISHEK PATHAK PRASHANT KUMAR SRIVASTAVA C.S.C.
123	WRIC/6947/2025 (Barabanki) Notice no:L20250210634	RAMRAJ AND ANOTHER VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 4 OTHERS	RAM KARAN YADAV	C.S.C.

124	WRIC/6950/2025 (Bahraich) Notice no:L20250210615	KHURSHED ALAM QURESHI VS STATE OF U.P. THRU. PRIN. SECY. HOME GOVT. OF U.P. LKO. AND 2 OTHERS	AMBRISH KUMAR	C.S.C.
125	WRIC/6951/2025 (Faizabad) Notice no:L20250210529	SMT. NAJMA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 7 OTHERS	I.M. PANDEY IST AJEET VERMA	C.S.C.
126	WRIC/6952/2025 (Faizabad) Notice no:L20250210584	MOHD AQIB AND ANOTHER VS STATE OF U.P. THRU. SECY. ITS MINISTRY OF FOOD SAFETY AND DRUGS ADMINISTRATION LKO. AND 5 OTHERS	VIKAS PANDEY SHIV PRAMOD TIWARI	RIPU DAMAN SHAHI C.S.C.
127	WRIC/6953/2025 (Bahraich) Notice no:L20250210631	MANSHAD AHMAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL AND HEALTH SERVICES, LKO. AND 4 OTHERS	MOHD. NAFEES PAWAN KUMAR SINGH	C.S.C.
128	WRIC/6954/2025 (Lucknow) Notice no:L20250210420	ALAUDDIEN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	KAUSHAL KISHORE	ABHISHEK PATHAK PRASHANT KUMAR SRIVASTAVA C.S.C.
129	WRIC/6955/2025 (Ambedkar Nagar) Notice no:L20250210655	M/S RAM ACHAL THRU. PROPRIETOR RAM ACHAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 5 OTHERS	ANUJ PANDEY ANAND KUMAR YADAV	SHARAD DWIVEDI C.S.C.
130	WTAX/657/2025 (Ambedkar Nagar) Notice no:L20250210553	M/S SHAORYA CONSTRUCTIONS PROPRIETORSHIP THRU. PROPRIETOR,MR.MUKESH YADAV ALIAS MUKESH KUMAR YADAV VS COMMISSIONER OF GOODS AND SERVICES TAX (GST) LKO. ZONE AND ANOTHER	PRAKASH CHANDRA BARANWAL ONKAR PANDEY ARJUN GUPTA	C.S.C.

AT 10:15 AM

HON'BLE JUSTICE RAJAN ROY
HON'BLE JUSTICE MANISH KUMAR

3001	TOP-10,N W	WRIC/2177/2025 (Lucknow)	ADITYA PAL THRU HIS FATHER JEEVENDRA KUMAR PAL AND ANOTHER VS UNION OF INDIA THRU. SECY. MINISTRY OF SOCIAL JUSTICE NEW DELHI AND 6 OTHERS	RAVI SHANKER SINGH KIRTI VEER SINGH	C.S.C. A.S.G.I.
3002	LO	WRIC/1814/2025 (Lucknow)	M/S ESTER AGRO PRODUCTS PVT. LTD. THRU. AUTHORIZED REPRESENTATIVE DEVENDRA SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF INFRASTRUCTURE/INDUSTRIAL DEVELOPMENT AND 3 OTHERS	ASHISH KUMAR SINGH	SANJEEV SINGH APOORVA TEWARI MANOJ SAHU C.S.C.
	With	WRIC-4130-2025 Lucknow	U.P. STATE INDUSTRIAL DEVELOPMENT AUTHORITY THRU. CHIEF EXECUTIVE OFFICER AND ANOTHER VS M/S ESTER AGRO PRODUCTS PRIVATE LTD. LKO. AND ANOTHER	GAURAV MEHROTRA ABHINEET JAISWAL	APOORVA TEWARI C.S.C. ASHISH KUMAR SINGH
3003	NCL	WRIC/4386/2025 (Sitapur)	ASHUTOSH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY OF URBAN DEVELOPMENT LKO. U.P. AND 5 OTHERS	ABHISHEK SINGH TALHA SYED RAMESH CHANDRA	SRINIWAS BAJPAI C.S.C.
3004	DF	WRIC/4443/2025 (Lucknow)	RAJENDRA NATH SINGH AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY./ADDL. CHIEF SECY. DEPTT. OF FINANCE LKO. AND 4 OTHERS	SHOBHIT MOHAN SHUKLA DEVESH SINGH	PRASHANT KUMAR C.S.C.
	With	WRIC-1980-2025 Barabanki	RAJENDRA SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. FINANCE GOVT. OF U.P. LKO. AND 3 OTHERS	SHOBHIT MOHAN SHUKLA DEVESH SINGH ADARSH PRATAP SINGH RATNESH CHANDRA	PRASHANT KUMAR C.S.C.
3005	DF	WRIC/4843/2025 (Lucknow)	JAPFA COMFEED INDIA PRIVATE LIMITED THRU. AUTHORISED SIGNATORY MR.RUSHIKESH SUNIL KHANDGE VS THE STATE OF U.P. THRU. PRIN. SECY. INFRASTRUCTURE IN INDUSTRIAL DEV. LKO. AND ANOTHER	AISHWARYA PRATAP SINGH MANISH KUMAR YADAV	KARTIKEY DUBEY MANOJ SAHU C.S.C.
3006	DF	WRIC/4855/2025 (Sultanpur)	MOHAMMAD TARIQUE KHAN THRU. HIS COUSIN MOHD. NASEEM KHAN VS UNION OF INDIA THRU. SECY. MINISTRY EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	RAHUL ROSHAN DUBEY	C.S.C. A.S.G.I.
3007	WC	WRIC/5344/2025 (Lucknow)	RAM SARAN VS STATE OF U.P. THRU. THE PRIN. SECY. HOME LKO. AND 10 OTHERS	ROHIT KUMAR SINGH	C.S.C.

3008	LO	WRIC/5479/2025 (Lucknow)	SUMAN SRIVASTAVA VS LUCKNOW DEVELOPMENT AUTHORITY PRADHIKARAN BHAWAN LUCKNOW THRU. VICE CHAIRMAN AND 4 OTHERS	DINESH KUMAR MISHRA	RAJNISH KUMAR SINGH C.S.C. RATNESH CHANDRA
3009	DF	WRIC/5624/2025 (Lucknow)	DR. AFROZ AHMAD KHAN AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. MEDICAL HEALTH GOVT. OF U.P. LKO. AND 3 OTHERS	AJEY SINGH	MOHD. MANSOOR SABIR ALI C.S.C.
3010	DF	WRIC/5719/2025 (Lucknow)	KUNAL GANERIWALA VS LKO. DEVELOPMENT AUTHORITY THRU. ITS SECY. LKO. AND 3 OTHERS	SHASHANK SINGH APOORVA TEWARI	SHAILENDRA SINGH CHAUHAN RATNESH CHANDRA
3011	DF	WRIC/5724/2025 (Lucknow)	KUNAL GANERIWALA VS LKO. DEVELOPMENT AUTHORITY THRU. SECY. LKO. AND 3 OTHERS	SHASHANK SINGH APOORVA TEWARI	SHAILENDRA SINGH CHAUHAN RATNESH CHANDRA
3012	DF	WRIC/5739/2025 (Lucknow)	MITTHU ALIAS MITTHU LAL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND 5 OTHERS	SUNIL KUMAR	ABHISHEK PATHAK PRASHANT KUMAR SRIVASTAVA C.S.C.
	With	WRIC-5762-2025 Sultanpur	SMT.YASHODA DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND 5 OTHERS	SUSHIL KUMAR SINGH	VIMLESH KUMAR PRASHANT KUMAR SRIVASTAVA SARVESH KUMAR DUBEY C.S.C.
3013	DF	WRIC/6462/2025 (Lucknow)	ASHISH KUMAR SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY./ADDL. CHIEF SECY. STAMP/REGISTRATION DEPTT. LKO. AND 10 OTHERS	SHOBHIT MOHAN SHUKLA RAJ KRISHNA ATHARVA ARYA	VIPIN KUMAR VERMA SHYAM KUMAR RAY C.S.C.

HON BLE SUPREME COURT ORDER (EXPEDITED)

3014	DF	WRIC/155/2025 (Lucknow) Hon'ble Supreme Court Order (Expedited)	PUNJAB NATIONAL BANK THRU. CONSTITUTED ATTORNEY MR. DIVYENDU GAURAV VS STATE OF U.P. THRU. PRIN. SECY. (HOME) U.P. AND 14 OTHERS	PRASHANT KUMAR SRIVASTAVA	PRITISH KUMAR C.S.C.
3015	WR	WRIC/1336/2025 (Lakhimpur Kheri) Hon'ble Supreme Court Order (Expedited)	MATSYA JEEVI SAHAKARI SAMITI LTD. RAIPUR THRU. SECY. AND 6 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. FISHERIES LKO. AND 6 OTHERS	SHIVAM SHARMA	DILIP KUMAR PANDEY C.S.C.
3016	PO	WRIC/1206/2011 MISB/1206/2011 (Sitapur)	MOHD. HANEEF VS DISTRICT MAGISTRATE SITAPUR AND OTHERS	PRINCE LENIN ANKIT PANDE VINAY MISRA AMBRISH VERMA	SRINIWAS BAJPAI NAJMAL HASAN C.S.C.
	With	(WRIC-12164-2010) MISB/12164/2010 Sitapur Case Decided on 20/09/2019	MOHD. HANEEF S/O LATE HAMID HUSSAIN VS DISTRICT MAGISTRATE SITAPUR AND ORS.	AMBRISH VERMA NARENDRA GUPTA PRINCE LENIN	MUKUND TEWARI SRINIWAS BAJPAI C.S.C.

3017	LO	WRIC/5843/2012 MISB/5843/2012 (Lucknow)	PANKAJ RAI VS LUCKNOW DEVELOPMENT AUTHORITY THROUGH V.C. AND ANOTHER	B.K.SINGH CHANDRA BHUSHAN PANDEY SHEO NARAIN RAO	SHAILENDRA SINGH CHAUHAN P.C.MISHRA SHOBHIT MOHAN SHUKLA ANURAG SRIVASTAVA GAURAV MEHROTRA
3018	DF	WRIC/5983/2012 MISB/5983/2012 (Lucknow)	GYAN CHANDRA YADAV VS STATE OF U.P.THROUGH PRINCIPAL SECY. AVAS U.P.LKO. AND OTHERS	D.N.TRIPATHI	MAHESH CHANDRA MUKUND TEWARI GAURAV MEHROTRA AJAI KUMAR SINGH VIJAY PRATAP SINGH C.S.C.
3019	WC	WRIC/10243/2012 MISB/10243/2012 (Bahraich)	RAJ MANI SINGH AND OTHERS VS STATE OF U.P.THR.PRIN.SECY.CANE DEVELOPMENT AND SUGAR IND.ANDORS	SURYA KANT SINGH	PARAMANAND ASTHANA C.S.C.
	With	(WRIC-7891-2008) MISB/7891/2008 Gonda Case Decided on 18/04/2017	BABHAN SUGAR MILL MAZDOOR UNION THROUGH ITS VICE PRESIDENT VS STATE OF U.P.THROUGH ITS SECRETARY CANE DEVELOPMENT AND SUGAR	AKHILESH KALRA	C.S.C.
3020	LAFP	WRIC/5148/2013 MISB/5148/2013 (Faizabad) Order in WPIL/5106/2021	SHITLA PRASAD BAJPAI AND 2 ORS. VS STATE OF U.P. THROUGH COLLECTOR FAIZABAD AND ORS.	RADHEY SHYAM TIWARI ASHOK KUMAR SHUKLA	R.N.GUPTA VINOD KUMAR GUPTA C.S.C.
	With	WRIC-330-2014 MISB/330/2014 Faizabad	SHITLA PRASAD BAJPAYEE VS STATE OF U.P.THR.PRIN.SECY.DEPTT.OF REVENUE LUCKNOW AND OTHERS	DEEP NARAYAN TRIPATHI MUSHTAQ AHMAD SIDDIQUI	AZAD KHAN C.S.C.
	With	WPIL-5106-2021 Lucknow	ANIL KUMAR TEWARI VS STATE OF U.P.THUR. PRIN. SECY. REVENUE LKO. AND OTHERS	VINOD KUMAR	RADHEY SHYAM TIWARI MOHAN SINGH C.S.C.
3021	LO	WRIC/5685/2013 MISB/5685/2013 (Lucknow)	IFCI LTD. THROUGH ITS AUTHORIZED SIGNATORY VS U.P.STATE INDUSTRIAL DEVELOPMENT CORP.LTD.THR.ITS M.D. AND ANR	APOORVA TEWARI	SUSHIL KUMAR SANJAY BHASIN
3022	PO	WRIC/29478/2017 MISB/29478/2017 (Lucknow)	BAJAJ HINDUSTHAN SUGAR LTD. THRU GENERAL MANAGER VS STATE OF U.P. THRU. PRIN. SECY. SUGARCANE DEVELOPMENT DEPTT.	SHISHIR JAIN KAPIL MISRA SUNIL KUMAR CHAUDHARY DILEEP SINGH	ANUMESH MISHRA SUSHIL KUMAR VERMA GAURAV MEHROTRA G.C. VERMA KARUNESH SINGH PAWAR PARAMANAND ASTHANA ANAND SHANKER ASTHANA C.S.C.
3023	PO	WRIC/8247/2018 MISB/8247/2018 (Bahraich)	C/M WAQF NO.-19 DARGAH SHARIF BAHRAICH THRU. PRESIDENT VS STATE OF U.P. THRU. PRIN.SECY. MINORITY WELAFRE AND WAQF AND ORS	SYED HUSAIN	ALOK KR. MISRA ASIT CHATURVEDI Q.H. RIZVI HARISH CHANDRA C.S.C.
3024	LO	WRIC/15947/2018 MISB/15947/2018 (Rae Bareli)	RAKESH PRATAP SINGH VS STATE OF U.P. THRU. SECY. REVENUE AND OTHERS	GOPESH TRIPATHI VISHAL YADAV DINESH CHANDRA SHUKLA	G.C.SINHA C.S.C.
3025	LO	WRIC/25607/2018 MISB/25607/2018 (Lucknow)	TEJ PAL SINGH SIAL VS STATE OF U.P. THRU PRIN.SECY. URBAN DEVELOPMENT LKO. AND ORS.	GAURAV MEHROTRA ISHITA YADU	MADAN MOHAN PANDEY RATNESH CHANDRA SOBHIT MOHAN SHUKLA C.S.C.

3026	LO	WRIC/29719/2018 MISB/29719/2018 (Lucknow)	ARUN AGARWAL VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVT. AND ORS.	GAURAV MEHROTRA ABHINAV SINGH	SHAILENDRA SINGH CHAUHAN C.S.C.
3027	LO	WRIC/7058/2019 MISB/7058/2019 (Faizabad)	EKHLAKH AHMAD AND ORS. VS STATE OF U.P. THRU COLLECTOR AYODHYA AND ORS.	SARYU PRASAD TIWARI	C.S.C.
3028	LO	WRIC/24982/2019 MISB/24982/2019 (Lucknow)	SHRI JAGMER SINGH VS LUCKNOW DEVPT. AUTHORITY THRU VICE CHAIRMAN AND ORS.	RAM RAJ	MUKUND TIWARI RATNESH CHANDRA
3029	LO	WRIC/31864/2019 MISB/31864/2019 (Lucknow)	GAURAV SINGH VS STATE OF U.P. THRU SPECIAL SECY. GEOLOGY AND MINING LKO. AND ANR	SHISHIR CHANDRA	C.S.C.
3030	LO	WRIC/4217/2020 MISB/4217/2020 (Bahraich)	TANVEER RAZA VS STATE OF U.P. THROUGH SECY. HOME. LKO AND OTHERS	MAHENDRA PRATAP SINGH DINESH CHANDRA TEWARI ABHISHEK DWIVEDI	RATNESH CHANDRA NEERAJ CHAURASIYA MANISH JAUHARI C.S.C.
3031	LO E-File	WRIC/19018/2020 MISB/19018/2020 (Ambedkar Nagar)	AARUSHI MINOR THRU. BROTHER AKHIL CHAUDHARY VS STATE OF U.P. THRU. DISTRICT MAGISTRATE AMBEDKARNAGAR AND ORS	DIWAKAR PRATAP PANDEY	PRASHANT KUMAR SRIVASTAVA MAYANK PATHAK A.S.G. ASIT KUMAR CHATURVEDI C.S.C.
3032	PO	WRIC/5781/2021 MISB/5781/2021 (Gonda)	ARJUN PRASAD VS STATE OF U.P. THRU PRIN. SECY. REVENUE DEPTT. LUCKNOW AND ORS.	DINESH KUMAR SHUKLA RISHABH SRIVASTAVA	ZAFAR AZIZ C.S.C.
3033	PO	WRIC/15652/2021 MISB/15652/2021 (Pratapgarh)	DINESH CHANDRA JAISWAL VS HINDUSTAN PETRO. CORP. LTD. MUMBAI THRU M.D. AND ANR.	DINESH KUMAR OJHA	SHIKHAR ANAND
3034	PO	WRIC/24870/2021 MISB/24870/2021 (Sitapur)	AJAY VS STATE OF UP THRU. PRIN. SECY. RURAL DEV. AND ORS.	DR. ANIRUDDHA KUMAR SINGH ALPANA YADAV	DILIP KUMAR PANDEY C.S.C.
3035	PO	WRIC/29911/2021 MISB/29911/2021 (Lucknow)	M/S ARUN KUMAR SINGH THRU. PROPRIETOR ARUN KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVP. LKO. AND ORS.	MEENAKSHI SINGH PARIHAR DIVYANSHU PRATAP	RISHABH KAPOOR C.S.C.
3036	PO	WRIC/30311/2021 MISB/30311/2021 (Lucknow)	M/S ANJALI PHARMA THRU. PARTNER OM VEER AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL AND HEALTH LKO. AND ORS.	ANJALI DIVEDI RAKESH KUMAR RENU MISHRA INDU SHUKLA	C.S.C.
3037	LO	WRIC/7609/2022 (Lucknow)	VONDORR INDUSTRIES PVT. LTD. THRU. AUTH. REPRESENTATIVE MUMBAI AND ANOTHER VS STATE BANK OF INDIA , MUMBAI THRU. CHAIRMAN AND OTHERS	KARTIKEY DUBEY APOORVA TEWARI	JAI PRAKASH MISHRA RAMENDRA KUMAR YADAV SUDHANSHU CHAUHAN ALOK SAXENA
With		WRIC-413-2022 Lucknow	KESHAV MILK PRODUCTS PVT. LTD. THRU. AUTHORIZED SIGNATORY VS STATE BANK OF INDIA STRESSED ASSETS MANAGEMENT BRANCH THRU. AUTH. OFFICER LKO AND ANOTHER	SR. ADVOCATE RAMENDRA KUMAR YADAV SUDHANSHU CHAUHAN	KARTIKEY DUBEY APOORVA TEWARI ALOK SAXENA

3038	LO	WRIC/8520/2022 (Lucknow)	HARI OM RAMAN SINGH AND ANOTHER VS D.M. LKO. AND OTHERS	AJAY KISHOR PANDEY SHISHIR JAIN	VINAYAJIT LAL VERMA ALOK SAXENA C.S.C.
3039	LAFP	WRIC/9113/2022 (Lucknow)	DR. AJAY GUPTA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE GOVT. OF U.P. CIVIL SECRETT. LKO. AND OTHERS	JAGDISH PRASAD MAURYA PREM SHANKER PANDEY SANDEEP KUMAR	NIHARIKA GUPTA CHANDRESH YADAV ALOK SAXENA C.S.C.
3040	DF-TU	CRLA/1560/2023 (Lakhimpur Kheri) Before Hon'ble Rajan Roy, J is a member. 2nd Bail 2/2025	AWAN @ ABAN VS STATE OF U.P. THRU. SECY. HOME LKO.	RIZWANUL HAQUE ANSARI VIJAY KUMAR ASTHANA	G.A.
	With	CRLA-1580-2023 Lakhimpur Kheri	NISAR AND 2 OTHERS VS STATE OF U.P THRU. SECY. HOME DEPTT. LKO	ANIKET SRIVASTAV BAL KESHWAR SRIVASTAVA DHARM TRIVEDI AMIT KUMAR	G.A.
3041	LO	WRIA/3072/2023 (Lucknow)	DHIRENDRA KUMAR SHUKLA VS STATE OF U.P THRU. PRIN. SECY. DEPTT. TRANSPORT GOVT. U.P. CIVIL SECR. LKO. AND OTHERS	GHAUS BEG	RATNESH CHANDRA C.S.C.
3042	LO	WRIC/1641/2023 (Lucknow)	M/S POORVANCHAL ACID PVT. LTD. GORAKHPUR THRU. DIRECTOR SRI SHOBHIT MATANHELIA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. INFRASTRUCTURE AND INDUSTRIAL DEVELOPMENT DEPTT. LKO. AND ORS	DR. POOJA SINGH	BRIJENDRA CHAUDHARY INDRA KUMAR YADAV REETESH KUMAR SRIVASTAVA C.S.C.
3043	PO	WRIC/1839/2023 (Lucknow)	SATISH CHANDRA MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. GOVT. OF U.P. CIVIL SECR. LKO. AND ANOTHER	NUTAN THAKUR RAGHVENDRA KUMAR SAINI	RAJNEESH KUMAR SINGH RATNESH CHANDRA C.S.C.
3044	LO	WRIC/3458/2023 (Barabanki)	RINKU KUMAR VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. CIVIL SECRETT. LKO. AND OTHERS	VASHU DEO MISHRA SOURABH MISHRA	MOHAN SINGH C.S.C.
3045	LAFP	WRIC/4983/2023 (Bahraich)	SAMPURNANAND VS STATE OF U.P. THRU. ADDL. CHIEF SECY. , DEPTT. OF ELECTRICITY CIVIL SECR. LKO. AND OTHERS	ALOK KR. MISRA	NEERA YADAV C.S.C.
3046	LO	WRIC/4992/2023 (Barabanki)	THE MEAT SHOP , BARABANKI THRU. ITS PROP. TUFEIL AHMAD VS STATE OF U.P. THRU. SECY. DEPTT. OF FOOD SAFETY AND DRUG ADMINISTRATION GOVT. OF U.P. LKO. AND ORS.	ASHISH KUMAR SINGH	C.S.C.
3047	LO	WRIC/7139/2023 (Lucknow)	MOONBEAM INFRAZONE PVT. LTD. COMPANY, AYODHYA THRU. DIRECTOR SRI. ASHISH KUMAR AND ANOTHER VS STATE OF U.P. THRU. ADDL CHIEF SECY., HOUSING AND URBAN PLANNING, LUCKNOW AND OTHERS	MOHAMMAD EHTESHAM KHAN SANJAY KUMAR SINGH	PUNEET CHANDRA RATNESH CHANDRA C.S.C.

3048	NCL	WRIC/7339/2023 (Lucknow)	SRI HARI SHANKAR SHUKLA AND OTHERS VS BAR COUNCIL OF U.P. PRAYAGRAJ THRU. ITS CHAIRMAN AND OTHERS	ABHINAV TRIVEDI ASHISH KUMAR PATHAK	MADHULIKA YADAV C.S.C. SUBHASH CHANDRA PANDEY
3049	LAFP	WTAX/102/2023 (Lucknow)	SMT. NITA GUPTA VS UNION OF INDIA THRU. SECY. FINANCE MINISTRY OF FINANCE, DEPTT. OF REVENUE , NEW DELHI AND OTHERS	SHAILESH VERMA SR. ADVOCATE	KUSHAGRA DIKSHIT A.S.G.I.
3050	LAFP	WTAX/180/2023 (Rae Bareli)	NIZAMUDDIN VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT CIVIL SECT. LKO. AND OTHERS	ABDUL SAMAD	C.S.C.
3051	LO	WRIC/526/2024 (Sitapur)	BALENDRA BAHADUR SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	NAGENDRA KUMAR KHARE MOHAN SINGH	C.S.C.
	With	WRIC-9816-2024 Sitapur	BALENDRA BAHADUR SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	NEHIL KHARE GOVIND KUMAR CHOURASIA MOHAN SINGH NAGENDRA KUMAR KHARE	C.S.C.
3052	LAFP	WRIC/10170/2024 (Hardoi)	DIWAKAR DWIVEDI VS U.O.I. MINISTRY OF RAILWAYS, RAILWAY BOARD NEW DELHI. THRU. ITS CHAIRMAN/SECY. AND 4 OTHERS	MANOJ KUMAR MISHRA ARPIT DWIVEDI	C.S.C. A.S.G.I.
3053	LO	WRIC/186/2025 (Lakhimpur Kheri)	HARISH CHAND GUPTA VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY MINING U.P. LKO AND ANOTHER	SHISHIR CHANDRA	C.S.C.
3054	MO	WRIC/1752/2025 (Sultanpur)	RAVINDRA PRATAP SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	SHYAM BAHADUR SINGH ALOK KR. MISRA	C.S.C.
3055	LO	WRIC/4777/2025 (Lucknow)	RAJESH SHARMA VS BAR COUNCIL OF U.P., 19, MAHARSHI DAYANAND MARG PRAYAGRAJ THRU. CHAIRMAN AND 3 OTHERS	DIVYARTH SINGH CHAUHAN	SUBHASH CHANDRA PANDEY
3056	MO	WRIC/4788/2025 (Rae Bareli)	SMT. SANTOSH VS STATE OF U.P. THRU. DISTT. MAGISTRATE RAEBARELI AND 2 OTHERS	SUMAN LATA ANITA SINGH	C.S.C.
3057	LAFP	WRIC/4819/2025 (Rae Bareli)	BEENA SINGH VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 6 OTHERS	RAGHVENDRA P. SINGH MOHD. SHERAJ	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
3058	LAFP E-File	WRIC/4862/2025 (Lucknow)	SUNIL KUMAR VS U.P. AWAS EVAM VIKAS PARISHAD LUCKNOW THRU ITS COMMISSIONER	BHUPENDRA PRAKASH SHAILESH KUMAR BARANWAL MANISH KUMAR	RATNESH CHANDRA
3059	LAFP	WRIC/4885/2025 (Sitapur)	MOHAMMAD SHAKEEL VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS DEPTT. LKO. AND 2 OTHERS	GARGI PRAKASH MISRA PARIKSHIT SINGH	UPENDRA SINGH C.S.C.

3060	LAFP	WRIC/4910/2025 (Sultanpur)	ANAND KUMAR SHARMA AND ANOTHER VS U.O.I., MINISTRY OF ROAD TRANSPORT/HIGHWAYS THRU. SECY. ,NEW DELHI AND 3 OTHERS	PIYUSH MISHRA	VIMLESH KUMAR KRISHNA LAL YADAV SARVESH KUMAR DUBEY A.S.G.I.
3061	LAFP	WRIC/4913/2025 (Lucknow)	AKHAND BUILDCON, KALU KUWAN, BANDA THRU. PROPRIETOR AMITENDRA SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PANCHAYATI RAJ ANUBHAG -2 LKO. AND OTHERS	ASHISH VERMA ASHISH KUMAR PANDEY	C.S.C.
	With	WRIC-1083-2025 Lucknow	M/S SHIVA CONSTRUCTIONS THRU. PARTNER ASHUTOSH SINGH VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ LKO. AND 4 OTHERS	NOOR ALAM KHAN SYED AFTAB AHMAD	ABHISHEK TIWARI C.S.C.
	With	WRIC-1260-2025 Lucknow	M/S SANTUSHI REAL INFRA PRIVATE LTD. THRU. DIRECTOR SWATANTRA VIJAY SINGH VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ LKO. AND 5 OTHERS	ASHISH KUMAR PANDEY ASHISH VERMA	MUKESH KUMAR TEWARI C.S.C.
	With	WRIC-4352-2025 Sonbhadra	M/S ARIKA ENTERPRISES THRU. PROPRIETOR VAIBHAV SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PANCHAYATI RAJ LKO. AND 4 OTHERS	SHARAD PATHAK ASHISH KUMAR PANDEY ASHISH VERMA	ABHISHEK TIWARI C.S.C.
	With	WRIC-4866-2025 Lucknow	M/S SHIVA CONSTRUCTION AND SUPPLIER THRU. PROPRIETOR RAJESH KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PANCHAYATI RAJ ANUBHAG -2 AND 3 OTHERS	ASHISH KUMAR PANDEY SHARAD PATHAK ASHISH VERMA	ABHISHEK TIWARI C.S.C.
3062	WC	WRIC/4974/2025 (Lucknow)	ALOK KUMAR VS STATE OF U.P. THRU. SPECIAL SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 7 OTHERS	SUNPREET SINGH SHARAD PATHAK	GAURI SUWAN PANDEY VIVEK KUMAR YADAV YOGENDRA NATH YADAV RATNESH CHANDRA MANISH JAUHARI C.S.C.
3063	DF	WRIC/5132/2025 (Pratapgarh)	UMA SHANKAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. IRRIGATION LKO. AND 6 OTHERS	SUNIL KUMAR SINGH MANOJ KUMAR SHUKLA	C.S.C.
3064	WC	WRIC/5226/2025 (Amethi (csm Nagar))	GAYA PRASAD YADAV VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LOK BHAWAN LKO. U.P. AND 2 OTHERS	SUNPREET SINGH SHARAD PATHAK	C.S.C.
3065	LAFP	WRIC/5272/2025 (Balrampur)	BHARAT BHUSHAN VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO AND ORS.	PRADEEP KUMAR TIWARI	PANKAJ GUPTA RISHABH TRIPATHI C.S.C.
3066	LAFP	WRIC/5295/2025 (Faizabad)	RAJMANI YADAV AND 2 OTHERS VS U.P. AWAS VIKAS PARISHAD THRU. ITSITS CHAIRMAN AND 3 OTHERS	NITIN KUMAR MISHRA	C.S.C. RATNESH CHANDRA

3067	WC	WRIC/5750/2025 (Lucknow)	ASHOK KUMAR GUPTA VS STATE OF U.P. THRU.ITS ADDL.CHIEF SECY./PRIN.SECY.DEPTT.OF HOUSING AND URBAN PLANNING, LKO.	PAAVAN AWASTHI BHANU BAJPAI PRASHAST PURI	RATNESH CHANDRA C.S.C.
3068	DF	WRIC/5917/2025 (Lucknow)	AKHTARI VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS LKO. AND 3 OTHERS	VIJAY PRAKASH TRIPATHI VIVEK CHAUHAN	C.S.C.
3069	DF	WRIC/5953/2025 (Lucknow)	LAXMI KANT PANDEY VS U.P. INFORMATION COMMISSION LKO THRU. STATE INFORMATION COMMISSION AND ANOTHER	AMIT TRIPATHI RUDRESH PANDEY	SHIKHAR ANAND
3070	DF	WRIC/5982/2025 (Lucknow)	NIRMALA INFRA DEVELOPERS LTD.THRU. AUTHORIZED REPRESENTATIVE GAYA PRASHAD UPADHYAY AND ANOTHER VS U.P.REAL ESTATE REGULATORY AUTHORITY NEW HAIDRABAD,LUCKNOW AND 4 OTHERS	UMESH CHANDRA CHATURVEDI	SHOBHIT MOHAN SHUKLA
3071	DF	WRIC/5986/2025 (Lucknow)	NIRMALA INFRA DEVELOPERS LTD. THRU. AUTHORIZED REPRESENTATIVE GAYA PRASHAD UPADHYAY AND ANOTHER VS U.P. REAL ESTATE REGULATORY AUTHORITY LKO. AND 4 OTHERS	UMESH CHANDRA CHATURVEDI	C.S.C. SHOBHIT MOHAN SHUKLA
3072	DF	WRIC/5993/2025 (Lucknow)	M/S ASIA FOOTWEAR THRU. PROPRIETOR MOHAMMAD IQBAL AND ANOTHER VS ADDL. DISTT. MAGISTRATE,(F AND R) HARDOI AND 3 OTHERS	MOHD. SABIR FAROOQUI	GOPAL KUMAR SRIVASTAVA C.S.C.
3073	DF	WRIC/6009/2025 (Gonda)	LOKNATH TIWARI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 5 OTHERS	ABHINAV SHUKLA	C.S.C.
3074	DF	WRIC/6036/2025 (Lucknow)	SABEEH ALAM VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS LKO. AND 2 OTHERS	MOHAMMAD SAEM SHIRAZ	SHAILENDRA SINGH CHAUHAN NAMIT SHARMA C.S.C.
3075	DF	WRIC/6058/2025 (Faizabad)	SMT. TILKA VS STATE OF U.P. THRU. COLLECTOR / DISTT. MAGISTRATE AYODHYA AND 7 OTHERS	LAXMI VERMA PRABHAKAR NATH MISHRA	C.S.C.
3076	PO	WTAX/359/2025 (Sitapur)	M/S K.K. ENTERPRISES, THRU. ITS PROPRIETOR KHALIQ AHMAD KHAN VS ASSISTANT COMMISSIONER (SACHAL DAL) STATE TAX, SITAPUR AND 2 OTHERS	RAKESH K. TRIPATHI	
3077	PO	WTAX/367/2025 (Lucknow)	LALA JUGAL KISHORE JEWELLERS PVT. LTD. THRU. DIRECTOR LKO. VS UNION OF INDIA THRU. SECY. FINANCE, MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND OTHERS	SHAILESH VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.

3078 DF **WTAX/573/2025** NARAYAN DUTT SHUKLA ABHISHEK SHUKLA
(Lucknow) VS C.S.C.
STATE OF U.P. THRU. SECY.
TRANSPORT DEPTT. LKO. AND 2
OTHERS

Application for Orders

3079 NW **16/2025** GAYA PRASAD S.P. TRIPATHI DHARMENDRA GUPTA
(117291/2025) VS C.S.C.
(Withdrawal)
in case
WRIC-11226-2015
MISB/11226/2015

With WRIC/11526/2023 KIRAN DEVI AND ANOTHER
VS
Case Decided on
22/12/2023 STATE OF U.P. THRU. PRIN.
SECY. SOCIAL WELFARE DEPTT.
LKO. AND 2 OTHERS

3080 TU,N **2/2025** SMT. PADMAVATI PANDEY LOVEKUSH PANDEY
W (118945/2025) VS DEEPTI SEN ARVIND KUMAR TIWARI
(Correction Application) STATE OF U.P. THRU. SECY. C.S.C.
in case
WRIC-5702-2025
Case Decided on
07/07/2025
Before Hon'ble Rajan
Roy, J

AT 10:15 AM

HON'BLE JUSTICE RAJAN ROY
HON'BLE JUSTICE MANISH KUMAR

8001	9/2025 (123269/2025) (Listing Application) in case WRIC-6279-2011 MISB/6279/2011	SATISH KUMAR GUPTA VS DISTRICT MAGISTRATE/ COLLECTOR PRATAPGARH AND ORS.	A.S.PARIHAR	C.S.C
	Case Decided on 04/01/2013			
8002	27/2025 (123035/2025) (Listing Application) in case WRIC-10722-2012 MISB/10722/2012	SMT. GEETA RANI GUPTA VS LUCKNOW DEVELOPMENT AUTHORITY THR.ITS VICE CHAIRMAN AND ORS.	PIYUSH MISHRA ARUN KUMAR PANDEY	AJAAY KUMAR SINGH RATNESH CHANDRA
8003	12/2025 (123646/2025) (Impleadment) in case WRIC-12478-2019 MISB/12478/2019	KUMKUM KAKKAR AND ANR. VS DISTRICT MAGISTRATE/COLLECTOR BARABANKI AND ORS.	SURESH CHANDRA TIWARI	DINESH KUMAR MISHRA C.S.C.
8004	17/2025 (124110/2025) (Listing Application) in case WRIC-15732-2019 MISB/15732/2019	HARI PRASAD AND ORS. VS STATE OF U.P. PRIN. SECY. REVENUE DEPTT. AND ORS.	DHANI RAM MAURYA DHARMENDRA PRATAP SINGH ANIL KUMAR TIWARI ADARSH KUMAR MAURYA	SHYAM SINGH RISHABH TRIPATHI AZAD KHAN SATISH CHANDRA KASHISH SHASTRI PRASAD TRIPATHI C.S.C.
8005	16/2025 (123601/2025) (Listing Application) in case WRIC-24422-2019 MISB/24422/2019	SOMA MISHRA VS UNITED INDIA INSU. COMPANY LTD. THRU SEN. DIV. MANAGER AND ORS	KARUNANIDHI YADAV	NISHANT SRIVASTAVA RATNESH CHANDRA
8006	16/2025 (123030/2025) (Listing Application) in case WRIC-30951-2019 LANA/30951/2019	URMILA DEVI VS STATE OF U.P.THRU.PRIN.SECY.IRRIGATIO N DEPTT.LUCKNOW AND ORS.	ARUN KUMAR PANDEY KESHAV RAM PANDEY	C.S.C.
8007	14/2025 (124048/2025) (Listing Application) in case WRIC-6739-2020 MISB/6739/2020	M/S DWIVEDI TRADERS THRU.PROP. AND ANR. VS STATE OF U.P.THRU.PRIN.SECY.GRAMYA VIKAS DEPTT. AND ORS.	DINESH KUMAR TRIPATHI CHANDRIKA RANI UPADHYAY TRIPURESH MISHRA GIRISH KUMAR PANDEY DR. V.K. SINGH MANISH NIGAM L.B.SINGH BHADAURIA AMIT KR. SINGH BHADAURIYA	DILIP KUMAR PANDEY C.S.C.
8008 E-File	8/2025 (124019/2025) (Listing Application) in case WRIC-12593-2021 MISB/12593/2021	HANUMAN PRASAD VERMA AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO.AND ORS.	RAM PRAKASH SINGH	C.S.C.
8009	6/2025 (123276/2025) (Listing Application) in case WRIC-23557-2021 MISB/23557/2021	RAM UCHIT VS STATE OF U.P.THRU PRIN.SECY. RURAL DEVELOPMENT LUCKNOW AND ORS	DEO PRAKASH SRIVASTAVA	PANKAJ GUPTA C.S.C.
8010	5/2025 (124551/2025) (Listing Application) in case WRIC-27465-2021 MISB/27465/2021	SMT. SUSHMA VERMA VS STATE OF U.P. THRU PRIN.SECY. URBAN DEVELOPMENT AND ORS.	VINAY MISRA	MAHESH CHANDRA SHUKLA RATNESH CHANDRA C.S.C.

8011	8/2025 (123250/2025) (Listing Application) in case WRIC-30778-2021 MISB/30778/2021	RAM BECHAN MAURYA VS STATE OF U.P. THRU. PRIN.SECY. REVENUE LKO. AND ORS.	BRIJESH KUMAR MISHRA	C.S.C.
8012	11/2025 (124564/2025) (Listing Application) in case WRIC-519-2022	SHUKH RAM AND OTHERS VS STATE OF UP THRU.SECY. DEPT.PF HOUSING AND URBAN PLANNING AND 4 OTHERS	RAJ KUMAR MISHRA AKSHAY KUMAR SINGH PALAK JAWA	C.S.C.
8013	13/2025 (124559/2025) (Listing Application) in case WRIC-755-2022	ARUN KUMAR AND OTHERS VS UNION OF INDIA THRU. SECRETY. MINISTY. OF RURAL DEVELOPMENT, GOV. OF INDIA, NEW DELHI AND OTHERS	DEEP NARAYAN TRIPATHI	SARVESH KUMAR DUBEY A.S.G.I.
8014	5/2025 (124038/2025) (Disposal Application) in case WRIC-1833-2022	BHRIGUNATH SINGH ALIAS BHRIGHUNATH SINGH VS STATE OF U.P. THRU. PRIN. SECY. INDUS. DEVELOPMENT DEPT. LKO. AND OTHERS	FAIZ AHMAD KHAN SKAND BAJPAI UMESH CHANDRA DESH RAJ CHAURASIYA	VARUN PANDEY C.S.C.
8015	2/2025 (123591/2025) (Withdrawal) in case WRIC-2585-2022	DILEEP KUMAR PANDEY VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND OTHERS	ANOOP KUMAR UPADHYAY	C.S.C.
8016	7/2025 (123052/2025) (Listing Application) in case WRIC-2807-2022	SATYANRAYAN AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. /PRIN. SECY. REVENUE CIVIL SECR. LKO. AND OTHERS	APOORV DEV ABHISAR DEV SUDHIR KUMAR PANDEY SUDHIR CHATURVEDI	C.S.C.
8017	14/2025 (124581/2025) (Listing Application) in case WRIC-3699-2022	COMMITTEE OF MANAGEMENT KEDAR NATH SHIKSHAN SANSTHAN THRU. MANAGER RADHE RAMAN DUBEY VS STATE OF U.P. THRU.PRIN.SECY.REVENUE DEPTT. AND 4 OTHERS	AVNISH KUMAR SINGH APOORV DEV PRASHANT KUMAR SINGH	MOHAN SINGH C.S.C.
8018	6/2025 (124597/2025) (Listing Application) in case WRIC-4236-2022	AAMIR SIDDIQUI VS UNION OF INDIA THRU. MINISTRY OF RAILWAYS NEW DELHI AND 6 OTHERS	FAROOQAHMAD	VARUN PANDEY C.S.C. A.S.G.I.
8019	9/2025 (124569/2025) (Listing Application) in case WRIC-5083-2022	AMIR HASAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE CIVIL SECR. LKO. AND OTHERS	TULSI RAM YADAV PANNA LAL GUPTA VINAY KUMAR SINGH	MOHAN SINGH C.S.C.
8020	13/2025 (123243/2025) (Listing Application) in case WRIC-8235-2022	RAHMAT ULLAH KHAN VS UNION OF INDIA THRU. SECY. MINISTRY OF HEALTH AND FAMILY WELFARE, NEW DELHI AND OTHERS	FAROOQAHMAD	A.S.G.I.
8021	9/2025 (122968/2025) (Listing Application) in case WRIC-115-2023	NIDHI TIWARI VS STATE OF U.P. THRU. PRIN. SECY. HOME U.P. SECTT. LKO. AND OTHERS	SHASHANK SHUKLA	C.S.C.
8022	7/2025 (123162/2025) (Withdrawal) in case WRIC-306-2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) THRU. D.C.M. LEGAL/AUTHORISED REPRESENTATIVE VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND OTHERS	RAHUL KAPOOR VIKRAM SINGH CHAUHAN AKHILESH KUMAR KALRA	AMAL RASTOGI RAJEEV SHARAN PRITISH KUMAR C.S.C.

8023	8/2025 (124054/2025) (Listing Application) in case WRIC-3349-2023	RAMBALI VS STATE OF U.P. THRU. COLLECTOR HARDOI AND 3 OTHERS	BABITA SINGH SANDHYA DEVI	C.S.C.
8024	5/2025 (124556/2025) (Listing Application) in case WRIC-4026-2023 Case Decided on 19/04/2024	SMT. RADHA DEVI VS PRIN. SECY. HOUSING DEPTT. CIVIL SECRT. U.P. LKO. AND OTHERS	DEEP NARAYAN TRIPATHI	KRISHNA KUMAR PANDEY RATNESH CHANDRA C.S.C.
8025	5/2025 (124158/2025) (Listing Application) in case CMRAD-132-2024	SHRI PAL AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECRT. LKO. AND OTHERS	SANJAI KUMAR SINGH	
8026	9/2025 (124546/2025) (Listing Application) in case WRIC-451-2024	SMT. RAM PATI DEVI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE, CIVIL SECRT. LUCKNOW AND OTHERS	PRAMOD KUMAR YADAV	JYOTI RAJPOOT DILIP KUMAR PANDEY C.S.C.
8027	13/2025 (123953/2025) (Listing Application) in case WRIC-2233-2024	RAJENDRA PRASAD SINGH VS STATE OF U.P. THRU. PRIN.SECY. FINANCE DEPTT. AND 4 OTHERS	RAJNISH KUMAR SINGH SHASHANK VIKRAM SHAH	GOPAL KUMAR SRIVASTAVA SANJEEV SINGH C.S.C.
8028	7/2025 (123567/2025) (Listing Application) in case WRIC-2830-2024	SANTOSH KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. ENERGY U.P. GOVT. LKO. AND 3 OTHERS	RAM SEWAK PURSHOTTAM CHAURASIA SHIVENDRA PRATAP SINGH AKHILESH KUMAR SRIVASTAVA	MANISH JAUHARI C.S.C.
8029	3/2025 (124532/2025) (Listing Application) in case WRIC-3484-2024	KIRAN RAWAT VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE , CIVIL SECRT. LKO. AND OTHERS	VIJAYENDRA PRAKASH TRIPATHI	C.S.C.
8030	3/2025 (124542/2025) (Listing Application) in case WRIC-4003-2024	M/S MANAS VIHAR SAHKARI AWAS SAMITI LTD. LKO. THRU. SECY. SRI HARI KISHORE MISHRA VS STATE OF U.P. THRU. PRIN. SECY. AVAS GOVT. OF U.P. , AVAS ANUBHAG-3 , CIVIL SECRT. LKO. AND OTHERS	KAUSHLENDRA YADAV ANUPRIYA SRIVASTAVA	ABHINAV SINGH GAURAV MEHROTRA C.S.C.
8031	8/2025 (124511/2025) (Listing Application) in case WRIC-4664-2024	VIVEK DIXIT VS STATE OF U.P. THRU. PRIN. SECY. MINES AND MINERALS,LKO. AND 4 OTHERS	ARJUN KUMAR KAUSHAL	C.S.C.
8032	12/2025 (124115/2025) (Listing Application) in case WRIC-5804-2024	RAMDEEN VS STATE OF U.P. THRU. PRIN. SECY. FINANCE CIVIL SECRT. U.P. GOVT. LKO. AND OTHERS	DHARMENDRA PRATAP SINGH ANIL KUMAR TIWARI	A.S.G.I. RAJ KUMAR SINGH C.S.C.
8033	5/2025 (122945/2025) (Listing Application) in case WRIC-7196-2024	NAND KISHOR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. HOME SECTT. LKO AND 5 OTHERS	SHASHANK SHUKLA PRACHI SHUKLA RAKESH KUMAR SHUKLA	DILIP KUMAR PANDEY C.S.C.
8034	5/2025 (124130/2025) (Listing Application) in case WRIC-8104-2024	RITA DEVI VS UNION OF INDIA THRU. SECY. MINISTRY OF PETROLEUM NEW DELHI AND 4 OTHERS	ANAND MANI TRIPATHI ARVIND KUMAR SRIVASTAVA	SURYA PRAKASH APRAJITA BANSAL A.S.G.I.

8035	6/2025 (123940/2025) (Listing Application) in case WRIC-9289-2024	M/S MAHADEV AGROWET INDUSTRIES THRU. PRO. SACHIN. KUMAR JAIN AND ANOTHER VS U.P. CO. OPERATIVE SUGAR FACTORIES FEDERATION LTD. THRU. MANAGING DIRECTOR AND 3 OTHERS	GIRISH KUMAR PANDE PRASHANT PANDEY	C.S.C. JAI PRAKASH MISHRA SUDHANSHU CHAUHAN
8036	4/2025 (123584/2025) (Dismissal) in case WRIC-9335-2024	SONAM SINGH VS U.P. STATE ROAD TRANSPORT CORP. TEHRI KOTHI LKO. THRU. CHAIRMAN AND 6 OTHERS	SUNIL KUMAR GUPTA U.K. SINGH JAIDEEP SRIVASTAVA	PAAVAN AWASTHI RATNESH CHANDRA
8037	4/2025 (124513/2025) (Listing Application) in case WRIC-9488-2024	RAJ KRISHNA SHUKLA VS MANAGING DIRECTOR MADYANCHAL VIDHUT VITRAN NIGAM LTD. LKO AND 2 OTHERS	ARJUN KUMAR KAUSHAL DURGESH KUMAR TIWARI	APRAJITA BANSAL
8038	3/2025 (124125/2025) (Listing Application) in case WRIC-9990-2024	SYED AHMAD SAJJAD VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ DEPTT. LKO. AND 4 OTHERS	AFTAB AHMAD	MANOJ KUMAR DUBEY C.S.C.
8039	3/2025 (124583/2025) (Listing Application) in case WRIC-10645-2024	JANG BAHADUR VS STATE OF U.P. THRU. SECY. OF REVENUE DEPTT. LKO. AND 3 OTHERS	VINOD KUMAR SHAILESH KUMAR SHUKLA	C.S.C.
8040	4/2025 (124537/2025) (Listing Application) in case WRIC-10845-2024	SUNNY RAJPOOT AND 3 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	AVINASH TIWARI	C.S.C.
8041	2/2025 (123024/2025) (Impleadment) in case WRIC-257-2025	DINESH KUMAR SONI VS STATE OF U.P. THRU. SECY. (FINANCE) U.P. LKO. AND 3 OTHERS	VIMLESH KUMAR VED PRAKASH	NITIN SRIVASTAVA C.S.C.
8042	3/2025 (123125/2025) (Listing Application) in case WRIC-324-2025	RAJ RANI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 3 OTHERS	AJEET KUMAR RAI JAY PRAKASH SINGH	C.S.C.
8043	4/2025 (122987/2025) (Listing Application) in case WRIC-638-2025	NEW ARPAN DIAGNOSTIC CENTRE THRU. ITS OWNER VIVEK VERMA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL AND HEALTH U.P. LKO. AND 3 OTHERS	SHAQUIEL AHMAD	C.S.C.
8044	3/2025 (124588/2025) (Listing Application) in case WRIC-993-2025	GULRANA VS UNION OF INDIA THRU. ITS MINISTRY OF FINANCE NEW DELHI AND 5 OTHERS	ANAND DUBEY KM. SAUMYA TIWARI	PRITISH KUMAR ATUL KUMAR SINGH A.S.G.I.
8045	4/2025 (123061/2025) (Miscellaneous) in case WRIC-1329-2025	SMT. BASANTI SHARMA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOUSING AND URBAN PLANNING U.P. LKO. AND 5 OTHERS	BHANU PRATAP MISHRA AMRENDRA NATH TRIPATHI	RATNESH CHANDRA C.S.C.

8046	2/2025 (124035/2025) (Dismissal) in case WRIC-2008-2025	M/S HANUMAN INDUSTRIES RICE MANUFACTURER, EXPORTER, IMPORTER AND COMMISSION AGENT THRU PROPREITOR VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN.SECY. DEPTT. OF FOOD AND CIVIL SUPPLIES LKO AND ORS.	SHOBHIT MOHAN SHUKLA MANOJ KUMAR CHAURASIYA AVIRAL SINGH	KAUSHLENDRA TEWARI C.S.C.
8047	4/2025 (124587/2025) (Listing Application) in case WRIC-2013-2025	MURARI LAL SHARMA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 6 OTHERS	GYANODAY SHUKLA	PRAKASH CHANDRA BARANWAL MOHAN SINGH C.S.C.
8048	3/2025 (124021/2025) (Dismissal) in case WRIC-2720-2025	ARVIND SINGH VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLIES LKO. AND 4 OTHERS	PAAVAN AWASTHI MOHD. ASHAD	ANURAG VERMA ABHINEET JAISWAL GAURAV MEHROTRA SHIKHAR ANAND RAKESH KUMAR CHAUDHARY C.S.C.
8049	3/2025 (123202/2025) (Dismissal) in case WRIC-2863-2025	URMILA DEVI VS STATE OF U.P. THRU. COLLECTOR BALRAMPUR AND 8 OTHERS	SANJAI SRIVASTAVA ASHOK KUMAR SINGH ANCHIT SRIVASTAVA	SATENDRA NATH RAI C.S.C.
8050	3/2025 (124144/2025) (Stay Vacation) in case WRIC-3433-2025	AMIT KUMAR VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND OTHERS	GYANODAY SHUKLA	C.S.C.
8051	4/2025 (124148/2025) (Counter Affidavit) in case WRIC-3433-2025	AMIT KUMAR VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND OTHERS	GYANODAY SHUKLA	C.S.C.
8052 E-File	4/2025 (123682/2025) (Dismissal) in case WRIC-3454-2025	RAHUL AND ORS. VS STATE OF U.P. THRU CHIEF SECY. GOVT. OF U.P. LUCKNOW AND ORS.	SAJJAD HUSAIN	SURYA PRAKASH SINGH C.S.C.
8053	3/2025 (122979/2025) (Listing Application) in case WRIC-3849-2025	AMRITANJALI ASSOCIATES THRU. PROPRIETOR AMIT KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PUBLIC WORKS DEPTT. LKO. AND 3 OTHERS	PRADEEP KUMAR SRIVASTAVA ATUL DIXIT	C.S.C.
8054	2/2025 (123261/2025) (Listing Application) in case WRIC-3850-2025	VANSHRAJ AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 5 OTHERS	INDRA KUMAR YADAV	MOHAN SINGH C.S.C.
8055	1/2025 (122973/2025) (Listing Application) in case WRIC-3878-2025	MOHIT KUMAR PANDEY VS U.O.I. THRU. SECY. MINISTRY OF PETROLEUM AND GAS NEW DELHI AND OTHERS	POOJA SINGH DIVYA SINGH RAMA SONI ROHIT KUMAR TRIPATHI NAVNEET UPADHEYAY ABHISHEK TRIPATHI	S M SINGH ROYEKWAR A.S.G.I.
8056	2/2025 (124595/2025) (Dismissal) in case WRIC-5001-2025	VISHESHWAR NATH MISHRA VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND 4 OTHERS	PRABHU RANJAN TRIPATHI SHALINI SINGH ANKUSH PANDEY	C.S.C.
8057	2/2025 (123046/2025) (Listing Application) in case WRIC-6072-2025	RAHUL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	SUDHIR KUMAR PANDEY ANNAPURNA AGNIHOTRI	C.S.C.

8058	3/2025 (124605/2025) (Amendment) in case WRIC-6429-2025	SHAMBHU DAYAL VS STATE OF U.P. THRU. SECY. AVAS AND SHAHRI NIYOJAN LKO. AND 8 OTHERS	NAQIBULLAH KHAN AMBRISH KUMAR DUBEY	RATNESH CHANDRA C.S.C.
8059	2/2025 (124133/2025) (Amendment) in case WRIC-6511-2025	LUCKNOW DEVELOPMENT AUTHORITY THRU. SECY. PRADHIKARAN BHAWAN LKO. VS DISTT. COLLECTOR DISTT. LKO. AND 2 OTHERS	MUKUND TEWARI	C.S.C.
8060	2/2025 (123043/2025) (Listing Application) in case WRIC-6568-2025	SUDHIR SARKAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	SURESH KUMAR GUPTA RAJEEV SRIVASTAVA	C.S.C.
8061	2/2025 (124585/2025) (Amendment) in case WRIC-6707-2025	LUCKNOW DEVELOPMENT AUTHORITY THRU. SECY. LUCKNOW VS DISTT. COLLECTOR, DISTT. LUCKNOW AND 2 OTHERS	MUKUND TEWARI	C.S.C.